

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 56
CP 105 of 2018

Order under Section 241, 242

IN THE MATTER OF:

Jiwanlalgopalji Makadia (Patel) & Ors
V/s
Patel Oils & Chemicals Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..13/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Kunjal Dalal, PCS.
For the Respondent : None present


ORDER

The pleadings are complete.

We direct parties to upload all their respective documents / pleadings on e-portal within one week.

Matter stands adjourned to 07.09.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)